					nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	1	2822513814	1	2822513814	71.61	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	20	1083191284	20	1083191284	27.48	0	0	0	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	18	5288369	18	5288369	0.13	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	3615431	1	3615431	0.09	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	26683261	5	26683261	0.68	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		45	3941292159	45	3941292159	100.00	0	0	0	